

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.242-IA 918 of 2020
in
CP(IB) 82 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Lim Fa Pte Ltd

.....Applicant

V/s

Pioneer Globex Pvt Ltd

.....Respondent

Order delivered on: 10/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Pratik Thakkar, Adv

For the Respondent

: Mr. Atishay Jain Adv. for Mr. Kunal Kanungo Adv.
in IA 918 of 2020 for R-1 & 2 & 5

: Ms. Geeta Lundwani, Adv. for R-3 in IA 918 of 2

ORDER

IA 918 of 2020

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 23.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)